

| 1 | 2 | 3 | 4 |
|-----|-------------------------|---|---|
| 25. | West Bengal | Rs.17.40 to Rs. 45.16 p.d. (1.12.93) | Rates vary from employment to employment (according to zones). |
| 26. | Andaman & Nicobar | Rs.37.00 to Rs. 40.00 p.d. (15.8.94) | Rates vary from employment to employment (according to zones). |
| 27. | Chandigarh | Rs.1084.50 p.m. (27.2.90) | Single rate for all employment. |
| 28. | Dadar & Nagar Haveli | Rs. 35.00 to Rs. 40.00 p.d. (18.5.95) | Rates vary from employment to employment (according to zones). |
| 29. | Daman & Diu | Rs. 35.00 p.d. (8.5.95) | Single rate for all employment. |
| 30. | Delhi | Rs. 64.50 p.d. (1.2.94) | Single rate for all employment. |
| 31. | Lakshadweep | Rs. 30.00 p.d. (1.1.96) | Single Rate for all employment. |
| 32. | Pondichery | Rs.19.25 to Rs. 40.20 p.d. (24.7.95) | Rates for agricultural workers. |
| II. | *CENTRAL GOVERNMENT | Rs. 34.96 to Rs. 63.09 p.d. (12.7.94) | Rates vary from employment to employment according to areas |

- Note 1. *Indicates the provision of variable Dearness Allowance along with minimum rates of wages.
2: Figure in bracket under column (3) indicate the date of revision for the last revised scheduled employment

[Translation]

Employment to Affected Families

2012. SHRI SUSHIL CHANDRA VERMA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have given an assurance for providing employment in the railways to one member of each of the families affected by acquisition of land in the context of construction of the Guna/Etawa broad guage line;

(b) if so, the number of persons employed by the railways so far and the number of cases which are still under consideration; and

(c) the time by which the remaining persons are likely to be provided employment?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) The extent

instructions on the Railways provide for consideration for preferential employment subject to certain stipulations of individuals/their family members displaced on account of acquisition of land for large scale Railway projects and the cases of preferential employment arising in the context of construction of Guna-Etawa broad guage line are governed by the said extant instructions.

(b) and (c). The information is being collected and will be laid on the Table of the Sabha.

[English]

Action against HFCL

2013. SHRI I.D. SWAMI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the attention of the Government has been drawn to the news item captioned "DOT failed to

take action against HFCL : CAG" appearing in the 'Times of India' dated September 28, 1996;

(b) if so, the details thereof;

(c) whether the Indian Telephone Industries has been starving for lack of orders of 2GHz, whereas orders were being placed on HFCL; and

(d) if so, the reasons therefor and the details of the order placed on HFCL and on the ITI in the last three years;

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) to (d). To provide Subscriber Trunk Dialling Services in Rural/Semi Urban areas, it was decided to induct 2 GHz Digital Microwave Equipment and accordingly a tender was floated for first time during 1992-93 for the procurement of 3500 terminals of this equipment. The Purchase Orders were placed on the 13 short-listed bidders including M/s HTL(HFCL) and M/S ITI on the basis of their ranking in the tender. The tender did not have the condition of type approval at the time of opening of the tender. It may be stated that there was no out of tender reservation at that time.

(ii) To meet the objective of 8th Five Year Plan for providing STD to all exchanges, on review during 1995, it was decided to procure additional 1500 terminals against the earlier tender to meet the urgent requirement of 1995-96. The orders were placed on the firms who had obtained type approval namely M/s HTL(HFCL), M/s Shyam Telecom and M/s Fujitsu Optel. M/S ITI were not considered for placement of orders at this time as they did not possess valid type approval for this item. These orders were placed at the reduced negotiated prices, as indicated below:

| Configuration | Tender Basic Price (Rs.) | Negotiated Basic Price (Rs.) |
|---------------|--------------------------------|------------------------------------|
| 30 ChI (1+0) | 810320 | 751885 |
| 120 ChI (1+0) | 989420 | 922190 |

However, matter is under investigation.

iii) The details of the orders placed during the last three years on M/s HFCL & M/s ITI are as below:

| Year | HTL(HFCL) (Terminals) | ITI (Terminals) |
|---------|--------------------------|--------------------|
| 1993-94 | 1050 | 420 |
| 1994-95 | | |
| 1995-96 | 1048 | 344* |

* inclusive of advance purchase order of 300 terminals.

Modernisation of Exchanges in U.P.

2014. SHRIMATI SHEELA GAUTAM :

SHRI RAMESHWAR PATIDAR :

SHRI SHIVRAJ SINGH CHAUHAN :

SHRI SANAT MEHTA :

SHRIMATI BHAVNA BEN DEVRAJ BHAI
CHIKHALIA :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether any proposal is under consideration of the Government for modernisation/expansion of telephone exchanges in Uttar Pradesh, Madhya Pradesh, Gujarat and its suburban;

(b) if so, the details thereof and target fixed therefor;

(c) whether the Government propose to install new telephone exchanges in the above states;

(d) if so, the details and the target fixed therefor; and

(e) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) Details are being collected.

(c) Yes, Sir.

(d) Details are being collected.

(e) Does not arise in view of (d) above.

Revival of Sick Units

2015. SHRI SONTOSH MOHAN DEV :

DR. T. SUBBARAMI REDDY :

Will the Minister of STEEL be pleased to state :

(a) the details of sick steel units of SAIL in the country at present;

(b) whether any revival plan for these has been undertaken by SAIL;

(c) the number out of these likely to be revived;

(d) whether SAIL has decided to invest 51% in West Bengal at 6% on washeries;

(e) if so, the details thereof;

(f) the details of sick units likely to be revived during 1996-97; and

(g) the expenditure likely to be incurred thereon, plant-wise?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (g). SAIL is continuously making profits since 1984-85.